

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-112/2003/7868/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Shri Nayan Shankar Baruah,  
District and Sessions Judge,  
Morigaon.

Dated Guwahati the <sup>nd</sup> 22 August, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJM/4893 Dated 16.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 17.08.2023, alongwith station leave permission, from the evening of 16.08.2023 till the morning of 21.08.2023.** Further, The Civil Judge & Assistant Sessions Judge, Morigaon and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-112/2003/7869/A, dated**, 22-08-23

Copy to:

✓ The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**